

mills since the restrictions imposed on mills in favour of handlooms till the month of June 1953;

(b) how this compares with the corresponding months of the year 1952;

(c) quantities of *Dhotis* and *Saris*, produced by handlooms since the restrictions were imposed on mills; and

(d) whether the production has increased appreciably?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of the House. There is restriction only on production of *dhotis* by mills. [See Appendix I, annexure No. 34.]

(c) and (d). The figures of yarn supply show that there is increased production of handloom cloth but no detailed statistics of production of varieties are available.

EXTERNAL SERVICES SECTION

24. Shri Radha Raman: (a) Will the Minister of Information and Broadcasting be pleased to state the total strength of staff on the External Services Section of A.I.R.?

(b) What is the annual expenditure on this Section?

The Minister of Information and Broadcasting (Dr. Keskar): (a) 231.

(b) The actual expenditure of the External Services Division, All India Radio, in 1952-53 was Rs. 13,58,500.

EMPLOYEES OF FOREIGN FIRMS IN INDIA

25. Shri A. N. Vidyalkar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received the replies from all the foreign firms in India regarding the number of Indians and non-Indians employed by them; and

(b) whether Government will place on the Table of the House complete statement of the names of the firms and the number of Indians and non-Indians employed by each one of them?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes Sir, from all that could be traced.

(b) The question involves a great amount of labour and time which will not be commensurate with the results to be achieved.

OFFICERS TRAINED UNDER POINT FOUR PROGRAMME

26. Shri M. S. Gurupadaswamy: (a) Will the Minister of Irrigation and Power be pleased to state how many officers of his Ministry were deputed for training under the Point Four Programme?

(b) What are their names, designations, qualifications and experience?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Six.

(b) The requisite information is given in the attached statement. [See Appendix I, annexure No. 35.]

SALT PRODUCTION CENTRES IN BOMBAY

27. Shri Raghavajah: Will the Minister of Production be pleased to state:

(a) the total number of salt production centres in the State of Bombay;

(b) the total quantity of salt produced in these centres year by year between 1947 and 1952;

(c) whether it is a fact that the salt pan owners have failed to keep the embankments in proper repairs resulting in loss of production;

(d) if so, the extent of this loss year by year;

(e) whether the owners do not commence production from October and unnecessarily delay it; and

(f) if so, the steps Government propose to take in order to force the owners to undertake regular and timely repairs to the embankments and commence production in October every year?

The Minister of Production (Shri K. C. Reddy): (a) The total number of